

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 27

CP/43(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **MEGHRAJ S JAIN V/s SHREERADHEY MANGAL
GOLD CHAIN PRIVATE LIMITED**

Section 59 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Adv Ricky Sampat for the Respondents present through VC.

Ld. Counsel for the Petitioner informs that the Appeal is pending before the Hon'ble National Company Law Appellate Tribunal and listed on 09th August 2024. List this matter on Board on **23.09.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**